

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 5593/2012

THE STATE OF UTTAR PRADESH THR. SECRETARY & ORS. Appellant(s)

VERSUS

AJIT SINGH & ORS. Respondent(s)

WITH

C.A. No. 5594/2012 (III-A)

FOR ON IA 20105/2011

FOR ON IA 66429/2011

CONMT.PET.(C) No. 267/2011 In C.A. No. 5593/2012 (III-A)

SLP(C) No. 10262/2016 (XI)

Date : 02-07-2026 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MANMOHAN
HON'BLE MR. JUSTICE K. VINOD CHANDRAN
(PARTIAL COURT WORKING DAYS BENCH)

For Appellant(s) : Mr. A. Venayagam Balan, AOR
Mr. Shantanu Sagar, AOR
Mr. Shashank Shekhar Singh, AOR

For Respondent(s) : Mr. Shashank Shekhar Singh, AOR

Mr. Devender Upadhyay, Adv.
Mr. Anushu Singh, Adv.
Mr. Hitesh Kumar Sharma, Adv.
Mr. Anupam Kumar, Adv.
Mr. Anuvrat Sharma, AOR

Mr. Muthuvel Palani, Adv.
Mr. A. Venayagam Balan, AOR

Mr. Ravindra Kumar, Sr. Adv.
Mr. Shivam Saksena, Adv.
Mr. Binay Kumar Das, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of the adjournment letter circulated by
learned counsel for the appellant(s), the matter stands
adjourned by two weeks.

(RADHA SHARMA)
ASTT. REGISTRAR-cum-PS

(DIVYA BABBAR)
COURT MASTER (NSH)